

F. No. 01(05)/Circular/CESTAT/2021
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
West Block -2, R.K. Puram
NEW DELHI

Date: 24 April 2021

OFFICE ORDER

As the number of COVID positive cases reported in Mumbai is alarmingly more and since the State Government has directed 15% staff attendance in government offices in Mumbai and considering the safety of all concerned, the Hon'ble President directs that the Mumbai Bench of the Tribunal will not sit from 26.4.2021 to 30.4.2021.

By Order,

(Bineesh Kumar K. S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, Mumbai.
3. Deputy Registrar, CESTAT, Mumbai.
4. Bar Association, CESTAT, Mumbai.
5. Chief Commissioner (AR)/ Commissioner (AR), CESTAT, Delhi/Mumbai.
6. Notice Board/Website.